

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.02.2021 (FRIDAY)

COURT – IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1055 of 2020	Parag Sheth Resolution Professional of M/S Digjam Ltd. Vs. Sunil Kumar Agarwal Resolution Professional for Digjam Ltd. & Ors.	Akshay Sharma	Pratik Thakkar-R1 Atul Sharma-R2 & R3
2.	Comp. App. (AT) No. 12 of 2021	Vijay Kumar Chopra & Ors. Vs. Sudershan Chopra & Ors.	Swapnil Gupta	Rajshree Chaudhuary-R1 to R6 Akshita Sachdeva Mansi Sood Dhruv Chawla
3.	Comp. App. (AT) No. 04 of 2021	Shetal Devang Gor & Ors. Vs. Gujarat Cine Enterprises Pvt. Ltd. & Ors.	Aastha Mehta	Karan Valecha-R1

For Hearing

4.	Comp. App. (AT) No. 122 of 2018	S.K. Big Star Foods Ltd. & Ors. Vs. TM-Food Processing Ltd. & Ors. With	G.Ramakrishna Prasad	K. Sharat Kumar-R2 to R10 Goutham Shivshankar-R1 to R9 Anandh K.-R23 to R26
5.	Comp. App. (AT) No. 163 of 2018	K. Trinadha Reddy & Ors. Vs. TM-Food Processing Ltd. & Ors. With	Mohd. Wasay Khan	G. Ramkrishna Prasad-R1 Y Rajagopala Rao-R2 to R10 GouthamShivshankar -R1 to R9 Anandh K -R19 to 22
6.	Comp. App. (AT) No. 210 of 2018	Rayudu Nagabhushan & Ors. Vs. S.K. Bigstar Foods Ltd. & Ors. With	John Mathew	G. Ramkrishna Prasad-R1 Wasay Khan GouthamShivshankar -R2-10

7.	Comp. App. (AT) No. 211 of 2018	Kaja Gajendra Rao & Ors. Vs. S.K. Bigstar Foods Ltd. & Ors.	John Mathew	GouthamShivshankar -R2 to R10 G. Ramkrishna Prasad-R1
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By the order of Hon'ble Acting Chairperson

-sd/-
Registrar